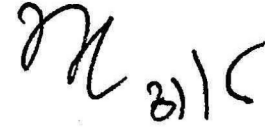


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI**

**ORDER**

Vide this office's order no.12459-12559/CTB/THC/2023 dated 25.05.2023, eight (08) Courts of NI Act Cases functioning in the Annexe-II Building were directed to be shifted to the Extension Block of Tis Hazari Courts w.e.f. 05.06.2023.

In partial modification to said order, the shifting of aforementioned courts of NI Act Cases has been kept on hold till further directions/orders.



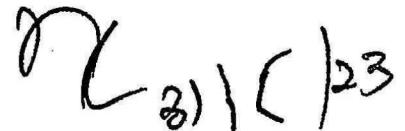
(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge (HQs.)  
Delhi

Copy forwarded for information & necessary action to:-

No. 22036-22096/CTB/THC/2023

Dated: 31 MAY 2023

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Principal District & Sessions Judge (West), Delhi.
3. The Officer Incharge, Admn. I, II, III, Accounts, Pool Car, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Presiding Officers.
5. The Chief Metropolitan Magistrate (Central/West), THC, Delhi.
6. The Administrative Civil Judge (Central/West), THC, Delhi.
7. The PS to the undersigned.
8. The A.O. (Judl.)/Branch Incharge, Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Filing Section, R & I Branch, Facilitation Centre, THC.
9. The Incharge, Care Taking Branch (Central & West), Tis Hazari Courts.
10. The Incharge, Computer Branch (Central), Tis Hazari Courts.
11. The Incharge, BMC/Security Cell, Tis Hazari Courts, Delhi.
12. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
13. Telephone Operator, Reception Office, THC, Delhi.
14. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, New Delhi.
15. Notice Boards, THC, Delhi.



Principal District & Sessions Judge (HQs.)  
Delhi